

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

ORIGINAL APPLICATION No.1513 of 1995

DATE OF DECISION : 19-09-1996

K.Venkata Muni ... Applicant.

Vs

1. The General Manager,
SC Rly, Rail Nilayam,
Secunderabad.
2. The Chief Personnel Officer,
SC Rly, Rail Nilayam,
Secunderabad.
3. The Dy.Chief Mech.Engineer,
Carriage Repair Shop,
Settipalli Post,
Tirupathi,
Chittoor District ... Respondents.

Counsel for the Applicant : Mr.K.Sudhakar Reddy

Counsel for the Respondents : Mr.J.R.Gopal Rao,SC for Rlys.

CORAM:-

THE HON'BLE SHRI R. RANGARAJAN : MEMBER (ADMN.)

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ORDER

ORAL ORDER (PER HONBLE SHRI R. RANGARAJAN : MEMBER (ADMN.))

Heard Mr. J.R.Gopala Rao, learned counsel for the respondents.

2. The applicant in this OA is son of one Mr.Kalahasti Krishnaiah whose land to **the extent of 0.83 cents** was acquired in Settipalli Village under **Award No.1/84** dated 5-5-84 (Annexure-I at Page-6 of the OA) for establishment of Carriage Repair Workshop at Tirupathi.

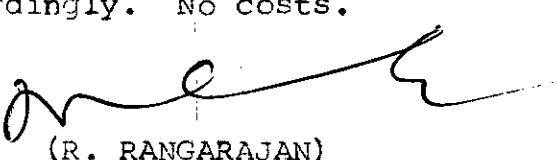
3. This application is filed to consider the applicant herein for appointment to any Group-D post **against the land losers' quota**.

4. The applicant has not filed any representation so far in this connection. It is for the applicant to submit his case to the concerned authorities and on the basis of the representation received, **his case has to be disposed of by R-3** in accordance with rules.

5. In the result, the following direction is given:-

The applicant may, if so advised, submit a representation to R-3 for **appointing him in Railway Carriage Repair Workshop at Tirupathi against the land losers' quota**. If such a representation is received, the same should be disposed of by R-3 in accordance with rules expeditiously.

6. The OA is ordered accordingly. No costs.


(R. RANGARAJAN)
MEMBER (ADMN.)

Dated : The 19th September 1996.
(Dictated in Open Court)

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Arul
D4 Registration (J)

Copy to:-

1. The General Manager, S.C.Railway, Rail Nilayam, Secunderabad.
2. The Chief Personnel Officer, S.C.Railway, Railnilayam, Secunderabad.
3. The Dy. Chief Mech. Engineer, Carriage Repair Shop, Settipalli Post, Tirupathi, Chittoor District.
4. One copy to Sri. K.Sudhakar Reddy, Advocate, CAT, Hyd.
5. One copy to Sri. J.R.Gopala Rao, SC for Rlys, CAT, Hyd.
6. One copy to Library, CAT, Hyd.
7. One spare copy.

Rsm/-

9/10/95

OA-1513/95

Typed By
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Approved by

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R.RANGARAJAN: M(A)

DATED:

19/9/95

ORDER/JUDGEMENT
R.A/C.P./M.A.NO.

O.A.NO.

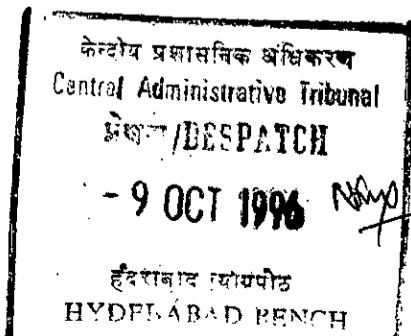
15/13/95

ADMITTED AND INTERIM DIRECTIONS ISSUED
ALLOWED
DISPOSED OF WITH DIRECTIONS
DISMISSED
DISMISSED AS WITHDRAWN
ORDERED/REJECTED
NO ORDER AS TO COSTS.

YLKR

II COURT

No Spare Copy



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